Central Administrative Tribunal Principal Bench, New Delhi.

CP-255/96 in MA-893/97 OA-1823/96



New Delhi this the 9th day of May, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

- Sh. Jai Prakash
 S/o Sh. Ratan Lal,
 working as Helper Khalasis
 under IOW, Moradabad.
- 2. Sh. Kalu Singh, S/o Sh. Lallu Singh working as Helper Khalasis under IOW, Moradabad.

.... Petitioners

(through Sh. H.K. Gangwani, advocate)

versus

- 1. Sh. S.A.A. Zaidi, General Manager, Northern Railway, Baroda House, New Delhi.
- Sh. Z.A. Ansari,
 Divl. Railway Manager,
 Northern Railway,
 Moradabad, UP.

.... Respondents

(through Sh. R.L. Dhawan, advocate)

ORDER(ORAL)

delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

The learned counsel for the petitioners states that the order complained against has been complied with to his satisfaction. In view of this, he seeks permission to withdraw the proceedings initiated. Permission, as prayed for, is granted. Accordingly, the contempt proceedings may be dropped and notices issued to the alleged contemners are discharged.

Kanna Kanna

(S.P. Biswas)
Member(A)

(Dr. Jose Verghese)
Vice-Chairman(J)

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